THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) As per the estimates of Planning Commission in 1999-2000, at All India level 26.1% of the population (27.09% in rural areas and 23.62% in urban areas) was living below poverty line. For the State of Rajasthan this estimate was 15.28% (13.74% in rural areas and 19.85% in urban areas).

(b) to (g) With a view to ameliorate the living conditions of the Urban Poor and providing employment opportunities to the Urban poor, Ministry of Urban Employment & Poverty Alleviation is implementing an employment oriented urban poverty alleviation programme named Swarna Jayanti Shahari Rozgar Yojana (SJSRY), on all India basis with effect from 1.12.1997. The Scheme is funded in proportion of 75:25 between Centre and the States. The SJSRY strives to providing gainful employment to the urban unemployed or under-employed poor through (i) encouraging the setting up of Self-employment ventures by those who have not studied beyond 9th standard and (ii) provision of wage employment by utilizing their labour for construction of socially and economically useful public assets.

Since inception of the scheme on 1.12.1997 and as reported upto 31.12.2005, 7,91,348 micro-enterprises have been set up and 6,71,867 urban poor have been provided skill training. Similarly 578.35 lakhs of mandays of work have been generated under Wage Employment Component of SJSRY. For the current year, 2005-06, Rs. 160 crore has been allocated as Central share for the SJSRY and so far (as on 1.3.2006) Rs. 101.90 crore has been released to the State/UTs for the implementation of the scheme.

In the State of Rajasthan, as reported by the State Government through Quarterly Progress Reports, 41398 micro enterprises have been set up, 17943 urban poor have been provided skill training and 22.82 lakhs of mandays of work have been generated under the SJSRY.

Slum Sanitation Programme

1925. SHRIMATI HEMA MALINI: Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether a proposal for grant from World Bank for Slum Sanitation Programme from Government of Maharashtra has been under consideration of Government;

- (b) if so, the stage at which the matter stands and the action taken thereon so far; and
 - (c) by when a decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) to (c) The Government of Maharashtra has forwarded a proposal for Grant/Credit/Loan from the World Bank for implementing Slum Sanitation Programme in Mumbai to this Ministry. The project called Slum Sanitation Programme (Stage-II) envisages a time frame up to 2010 at the cost of Rs. 4800 millions. The Government of Maharashtra has sought a loan amount of Rs. 2665 million from the World Bank for this project.

The Ministry of Urban Employment & Poverty Alleviation forwarded the proposal of Government of Maharashtra for grant/credit/loan from the World Bank to the Department of Economic Affairs to pose the same before the World Bank. The Department of Economic Affairs has informed that the State of Maharashtra was categorized as "debt stressed" from debt sustainability point of view. Therefore, Department of Economic Affairs, in consultation with Department of Expenditure, did not accept the proposal for posing the same for World Bank financing. Maharashtra state was requested to include the Mumbai Slum Sanitation Project in the design of the comprehensive multi-sectoral plan proposed for Mumbai City for its transformation into a world-class city.

National Slum Development Programme

1926. SHRI NANDI YELLAIAH: Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether Government of Andhra Pradesh requested the Central Government vide Letter No. 16863/UBS/2004 MA dated 24.1.2005 to increase the allotment to Andhra Pradesh under National Slum Development Programme and requested for the release of an additional amount of Rs. 50 crores in addition to existing allotment of Rs. 32.77 crores.
 - (b) if so, the action taken in this regard; and
 - (c) if not, the reasons therefor?